NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU DAILY CAUSE LIST DATED **06.11.2025** (THURSDAY) CHENNAI BENCH **(HYBRID MODE)**

10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Withdrawal

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
				Respondents
1.	Comp App (AT) (CH) No. 146/2025 For Stay IA No. 1581/2025	Abdul Salam & 4 Ors. Vs Duan Hongli & Anr.	Mr. Amrith Bhargav	
2.	Comp App (AT) (CH) No. 147/2025 For Stay IA No. 1582/2025	Abdul Salam & 4 Ors. Vs Duan Hongli & Anr.	Mr. Amrith Bhargav	

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) No. 137/2025 For Stay IA No. 1539/2025 For Exemption IA No. 1540/2025	Think & Learn Pvt Ltd (In Corporate Insolvency Resolution Process) through its RP, Shailendra Ajmera Vs Aakash Educational Services Ltd & 23 Ors.	Ms. Lakshana Viravalli	Mr. AR Ramanathan R10
4.	Comp App (AT) (CH) (Ins) No. 552/2025 For Exemption IA No. 1555/2025 For Stay IA No. 1556/2025 (With defects)	Vijayalakshmi Subburaj Vs Aditya Birla Finance Ltd & Anr	Mr. Anil Relwani	
5.	Comp App (AT) (CH) No. 140/2025 For Stay IA No. 1547/2025	Lightzip Technologies Pvt Ltd & 3 Ors. Vs Kasinathan Premkumar, Shareholder & Director of Kalladiyenthal Lightzip Technologies Pvt Ltd	Mr. B Arvind Srevatsa	
6.	Comp App (AT) (CH) (Ins) No. 558/2025 For Stay IA No. 1579/2025 For Exemption IA No. 1580/2025	R Suriyakanth Suspended Director & Shareholder of Ramalingam Construction Company Pvt Ltd Vs Radhakrishnan Gopal, IRP & Anr.	Mr. AR Ramanathan	

Defective cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7.	Comp App (AT) (CH) (Ins) No. 463/2025 Delay in refiling IA No. 1319/2025 For Exemption IA No. 1320/2025	Shareholders of Manjeera Constructions Ltd Vs Manjeera Constructions Ltd & 7 Ors	Mr. VK Sajith	
8.	Comp App (AT) (CH) (Ins) No. 554/2025 (With defects)	Kences Constructions Pvt Ltd & 2 Ors. Vs Ashish Vyas, RP of Maan Sarovar Properties Development Pvt Ltd	Mr. T Ravichandran	
9.	Comp App (AT) (CH) (Ins) No. 556/2025 For Condone Delay IA No. 1575/2025 For Stay IA No. 1576/2025 For Exemption IA No. 1577/2025 (With defects)	Kakanatil Siraj Mather Abdul Rahman & Anr. Vs Sreenivasan PR, Liquidator of Greenlace Builders & Developers Pvt Ltd	Mr. Pradeep Joy	

For Orders (Requests for adjournment in Item No. 10 will not be entertained)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10.	Comp App (AT) (CH) (Ins) No. 270/2022	Kunaparaju Sudharshan Varma Vs Rangrao Baburao Gaikwad & 3 Ors.	Mr. DVAS Ravi Prasad	Mr. Prakash Nath Mishra, RP Ms. CS Shikha Rai
11.	Comp App (AT) (CH) No. 57/2024 For Stay IA No. 826/2024 To Adv. Hg. IA No. 579/2025	Indira Devi Vs NRI Power & Infra Corporation Pvt Ltd & 8 Ors WITH	Mr. Rohan Aloor	Mr. Y Suryanarayana R2
12.	Comp App (AT) (CH) No. 63/2024 For Stay IA No. 884/2024 For Exemption IA No. 885/2024	Kodidala Pedda Venkata Subbaiah Vs Koneru Gandhi & 7 Ors	Mr. TK Bhaskar	Mr. Y Suryanarayana R1
13.	IA No. 1283/2024 & 631/2025 (For Additional docs) in Comp App (AT) (CH) (Ins) No. 469/2024 For Stay IA No. 1282/2024	Ashok Chattaraj, Director of Siesta Hospitality Services Ltd Vs Vistra ITCL (India) Ltd & Anr	Ms. Priyadarshini Natarajan	Mr. Abhijit Atur- R1

14.	IA No. 1309/2025 (For Amendment) in Comp App (AT) (CH) (Ins) No. 188/2025	Indian Bank Vs Mantri Developers Pvt Ltd	Ms. P Chitra Nirmala	Mr. Anish Acharya
15.	Comp App (AT) (CH) No. 35/2021 For Stay IA No. 463/2021	Anuragha Poultries & Breeders Pvt Ltd & 7 Ors Vs Raghav Krithik & 4 Ors	Mr. Prithvi Raj JS	Ms.GS Dhanalakshmi - R2
16.	Comp App (AT) (CH) No. 20/2024 For Stay IA No. 351/2024	Galipoglu Hidromas India Manufacturing Pvt Ltd & Anr. Vs Galipoglu Hidromas Hidrolik Otomotive Sanayi Ve Ticaret A.S.	Ms. Vandana Raheja	Ms. Lily Francis

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17.	Contempt Case (AT) No. 07/2019 in Comp App (AT) (Ins) No. 552/2018	Gandhar Oil Refinery (India) Ltd Vs Ragurama Krishnaraja & Anr. WITH	Mr. Ajay Gagger	Mr. Anirudh Wadhwa R1
18.	Contempt Case (AT) No. 08/2019 in Comp App (AT) (Ins) No. 553/2018	Gandhar Oil Refinery (India) Ltd Vs Ragurama Krishnaraja & Anr	Mr. Ajay Gagger	Mr. Yogesh Jagia R1
19.	IA No. 1541/2025 (To Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 83/2025 For Stay IA No. 240/2025	Sri Brindhavan Brick Works Vs Ashish Vyas, RP of Maan Sarovar Properties Development Pvt Ltd WITH	Ms. R Moneshaa	Mr. F Raymond Albyness
20.	Comp App (AT) (CH) (Ins) No. 141/2025 For Stay IA No. 382/2025	Sri Brindhavan Brick Works Vs Aashish Vyas, RP of Maan Sarovar Properties Development Pvt Ltd & 3 Ors	Ms. R Moneshaa	Mr. F Raymond Albyness

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
				Respondents
21.	TA (AT) No. 48/2021	Ennes Capitals Pvt Ltd	Mr. Avinash Krishnan	Mr. Rohan Aloor- R1
	(Comp App (AT) No.	& 15 Ors	Ravi	Mr. TK Bhaskar
	192/2019)	Vs		R2- R13
	For Stay	Hyderabad Securities &		Mr. Y Suryanarayana
	IA No. 986/2022	Enterprises Ltd & 17		R14-R17
		Ors		

	I			
22.	Comp App (AT) (CH) (Ins) No. 30/2024 For Directions IA No. 97/2024 For Additional docs IA No. 293/2025	Canara Bank Rep by Chief Manager Vs R Aravindakshan Nair, Liquidator of Lakeview Ayurvedic Resorts and Research Centre Pvt Ltd	Mr. Harikumar G Nair	Mr. Jerin Asher Sojan
23.	Comp App (AT) (CH) No. 42/2024 For Stay IA No. 735/2024	Vijaya Hospitality and Resorts Ltd Vs Saira Thampi Krishna & 9 Ors	Mr. CV Shailandran	Mr. K Shaj R1-R3 Mr. Roshan Atiq R4 R6 R9 R10
24.	Comp App (AT) (CH) (Ins) No. 52/2024 For Stay IA No. 153/2024	Sankalp Recreation Pvt Ltd in Consortium with Globe Ecologistics Pvt Ltd Vs Radhakrishnan Dharmarajan, RP of Appu Hotels Ltd & 2 Ors WITH	Mr. Abhishek Jenasenan	Mr. T Ravichandran Mr. K Surendar R2 Mr. T Sundar Rajan R3
25.	Comp App (AT) (CH) (Ins) No. 458/2023 For Stay IA No.1432/2023 For Interim Injunction IA No. 1252/2024 For Direction IA No. 1253 & 1254/2024	MK Rajagopalan, Resolution Applicant Vs Radhakrishnan Dharmarajan, RP of Appu Hotels Ltd & 2 Ors	Mr. SK Harinarayanan	Mr.T Ravichandran Mr. K Surendar R2 Mr. T Sundar Rajan R3
26.	Comp App (AT) (CH) (Ins) No. 450/2024 For Stay IA No. 1232/2024	Kalidindi Venkateswara Raju Vs Sri Yadadri Lifesciences Pvt Ltd	Mr. BSV Prakash Kumar	
27.	Comp App (AT) (CH) No. 103/2025	George Ittan Vs Munnar Ridgetree Residences Pvt Ltd & 6 Ors	Mr. Philip Mathew	Ms. S Manjula Devi R2 R3
28.	Comp App (AT) (CH) (Ins) No. 108/2025	Transtar Handling & Warehousing Co. Vs Ennore Cargo Container Terminal Pvt Ltd	Mr. AS Vishwajith	Mr. Bijai Sundar
29.	Comp App (AT) (CH) (Ins) No. 132/2025 For Stay IA No. 354/2025	Rahul Devarabhotla & 9 Ors Vs Prasanna Kumar Rath, RP, Value Designbuild Pvt Ltd & 2 Ors	Mr. K Gowtham Kumar	Mr. Bilal Ali – R1 Mr. H Arunachalam R2
30.	Comp App (AT) (CH) (Ins) No. 192/2025 For Direction IA No. 542/2025 For Stay IA No. 544/2025	KRS Erectors Pvt Ltd VS Liquidator for LITL, Anuradha Bisani	Mr. B Ravikiran Singh	

31.	Comp App (AT) (CH) (Ins) No. 298/2025 For Stay IA No. 870/2025 For Additional Docs IA No. 871/2025 For Exemption IA No. 872/2025	Venkata Sujatha Penmetsa Rep by Vijay K Penmetsa Vs Bank Of Baroda& 2 Ors	Mr. Pawan Jhabakh	Mr. VVSN Raju- R1 Mr. Vineeth Reddy Vakiti R3
32.	Comp App (AT) (CH) (Ins) No. 299/2025 For Exemption IA No. 875/2025 For Stay IA No. 876/2025 For Additional Docs IA No. 877/2025	Vijay K Penmetsa (Personal Guarantor) Vs Bank of Baroda (Financial Creditor) & 2 Ors	Mr. Pawan Jhabakh	Mr. VVSN Raju- R1 Mr. Vineeth Reddy Vakiti R3
33.	Comp App (AT) (CH) (Ins) No. 300/2025 For Stay IA No. 878/2025 For Exemption IA No. 879/2025	Sriram Raju Nadimpalli Rep by Vijay K Penmetsa Vs Bank Of Baroda& 2 Ors WITH	Mr. Krishna Mohan Gollamudi	Mr. VVSN Raju R1
34.	TA (AT) No. 247/2021 (Comp App (AT) (Ins) No. 757/2020)	Vijay Kumar Penmetsa, Erstwhile Director of the Corporate Debtor Vs Dr. KV Srinivas, Liquidator of Veda Biofuel Ltd. & 3 Ors. WITH	Mr. Ch Venkat Raman	Mr. Y Suryanarayana R1
35.	Comp App (AT) (CH) (Ins) No. 30/2022 For Stay IA No. 59/2022 For Exemption IA No. 60/2022	Bank of Baroda Vs Vijay Kumar Penmetsa & Anr	Mr. Pankaj Vivek	Mr. Ch Venkat Raman R1
36.	Comp App (AT) (CH) (Ins) No. 348/2025 Interim Injunction IA No. 1040/2025 For Stay IA No. 1041/2025	Manjeera Realty LLP Vs Valentis Laboratories Pvt Ltd & 2 Ors.	Mr. TK Bhaskar	Mr. VVSN Raju R3

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
				Respondents
37.	TA (AT) No. 166/2021 (Comp App (AT) (Ins) No.122/2020 For Stay IA No. 313/2020) For Directions IA No. 480/2024	M G A Abhimanyu Raja Vs Syndicate Bank & Anr	Ms. Rohini Musa	Mr. T Ravichandran R1 Mr. K Moorthy- R2
38.	TA (AT) No. 126/2021 (Comp App (AT) No. 05/2021)	Chandrasekaran Ananthanarayanan Vs Registrar of Companies, Chennai	Mr. RL Sinha	Mr. Avinash Krishnan Ravi
39.	Comp App (AT) (CH) No. 116/2022 For Stay IA No. 1070/2022	Ayesha Hadi Ali & 8 Ors. Vs Rizwana Anjum & 2 Ors. WITH	Mr. Kiran Kumar Kondaparthy Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2

40.	Comp App (AT) (CH) No. 117/2022 For Stay IA No. 1071/2022	Habeeb Umer Hadi Ali & 8 Ors. Vs Mohammed Abdul Raheem Abdul Azeem & 2 Ors. WITH	Mr. Kiran Kumar Kondaparthy Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
41.	Comp App (AT) (CH) No. 118/2022 For Stay IA No. 1072/2022	Huda Baghdadi & 8 Ors Vs Fakhruddin Mohammed & 7 Ors. WITH	Mr. Kiran Kumar Kondaparthy Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
42.	Comp App (AT) (CH) No. 119/2022 For Stay IA No. 1073/2022	Abdul Rahman Hadi Ali & 8 Ors. Vs Mohammed Iftekaruddin & 2 Ors. WITH	Mr. Kiran Kumar Kondaparthy Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
43.	Comp App (AT) (CH) No. 120/2022 For Stay IA No. 1074/2022	Habeeb Umer Hadi Ali & 8 Ors. Vs Mohammed Ziauddin Nayyar & 2 Ors. WITH	Mr. Kiran Kumar Kondaparthy Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
44.	Comp App (AT) (CH) No. 121/2022 For Stay IA No. 1075/2022	Habib Abdul Razzaq Hadi Ali Albaghdadi & 8 Ors. Vs Waheeduddin Azmi & 2 Ors WITH	Mr. Kiran Kumar Kondaparthy Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
45.	Comp App (AT) (CH) No. 122/2022 For Stay IA No. 1076/2022	Ayesha Hadi Ali & 8 Ors Vs Mohammed Abdul Azeem & 2 Ors. WITH	Mr. Kiran Kumar Kondaparthy Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
46.	Comp App (AT) (CH) No. 123/2022 For Stay IA No.1077/2022	Habib Abdul Razzaq Hadi Ali Albaghdadi & 8 Ors. Vs Mohammed Abdul Kareem & 2 Ors.	Mr. Kiran Kumar Kondaparthy Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
47.	Comp App (AT) (CH) No. 89/2023 For Stay IA No. 1125/2023	Abdul Rahman Hadi Ali & 4 Ors. Vs Mohammed Imtiyazuddin & 22 Ors	Mr. Kiran Kumar Kondaparthy Mr. Vinay Babu Gade, PCS	Mr. TK Bhaskar-R1 Mr. Y Suryanarayana R2 Mr. V Venkata Rami Reddy- R5, R19-R23 Mr. Ch. Veeraneyulu, PCS R9 Mr. Naresh Kumar Sangam- R14-R18
48.	Comp App (AT) (CH) (Ins) No. 211/2022 For Stay IA No. 466/2022 For Directions IA No. 1145/2023	K Chandrashekaran & Anr. Vs Ashwani Kumar Gupta, Erstwhile RP of Infodrive Software Ltd & Anr.	Mr. TK Bhaskar	Mr. Himanshu Rathore R1 Mr. Avdhesh Bairwa R2

49.	Comp App (AT) (CH) (Ins) No. 188/2023 For Directions IA No. 605/2023 For Exemption IA No. 606& 607/2023	Sukakumar Puvi Kumar, Suspended Director of Kavi Protein and Feed Pvt Ltd Vs Pavitra Vyas, RP of Kavi Protein and Feed Pvt. Ltd. & 2 Ors	Ms. Kinjal Goyal	Mr.Raghuram Cadambi R1 Mr.S Karunamoorthy R2 Mr. Ramaswamy Meyyappan - R3
50.	Comp App (AT) (CH) (Ins) No. 281/2023 For Stay IA No. 859/2023 For Exemption IA No. 860/2023	Tamil Nadu Generation and Distribution Corporation Limited Vs Anuradha Bisani, Liquidator of Lanco Infotech Ltd	Mr. ST Raja	Ms. Anuradha Bisani
51.	Comp App (AT) (CH) No. 34/2024	John Frederick Powath & Anr. Vs Dhanam Publications Pvt Ltd & 4 Ors.	Mr. Jagan Abraham M George	Mr. Isaac Thomas R1 R2-R4
52.	Comp App (AT) (CH) No. 39/2024 For Urgent Hearing IA No. 696/2024 For Stay IA No. 697/2024	S P Velumani & Anr. Vs Magnum Spinning Mills India Pvt Ltd & 6 Ors	Ms. S Manjula Devi	Mr. R Vidhya Shankar R1-R7

02.00 PM

In the Court of Hon'ble Mr. Justice Yogesh Khanna, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
			11	Respondents
1.	Comp App (AT) (CH) No. 77/2022	Aruppukottai Shri Ramalinga Spinners Pvt Ltd Vs D Senthil Kumar & 9 Ors	Ms. R Moneshaa	Mr. AR Ramanathan R1 Mr. Bhagavath Krishnan- R4-R6 Mr. Surya Teja SS Nalla -R7 Ms. Priyadarshini Natarajan- R8 Mr. Ashwin Shanbhag R10
2.	Comp App (AT) (CH) No. 79/2022 Contempt Case No. 7/2023	Tamilnadu Jai Bharath Mills Ltd. Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors	Mr. Ashwin Shanbhag	Mr. Bhagavath Krishnan- R3-R5 Mr. Surya Teja SS Nalla R6 Ms. Priyadarshini Natarajan- R7 Mr. N.P. Vijaykumar R8 Ms. R Moneshaa- R9 Mr. AR Ramanathan R10
3.	Comp App (AT) (CH) No.81/2022	G. Ramaraj Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors WITH	Ms. Lakshana Viravalli	Mr. Bhagavath Krishnan R3-R5 Mr.Surya Teja SS Nalla R6 Mr.Ashwin Shanbhag R8 Ms. R Moneshaa R9 Mr. AR Ramanathan R10

4.	Comp App (AT) (CH) No. 82/2022 Contempt Case No.6/2022 For Directions IA No. 98,179,180, 298 & 1188/2023	D Kothai Vs D Senthil Kumar & 9 Ors WITH	Mr. Surya Teja SS Nalla	Mr. Bhagavat Krishnan R3, R5 & R6 Mr. Ashwin Shanbhag R7 Ms. R Moneshaa- R8 Ms. Priyadarshini Natarajan- R9
5.	Comp App (AT) (CH) No.83/2022 Contempt Case No.7/2022 For Directions IA No. 99, 1190/2023 & 1271/2025 IA No. 883/2023	T R Dhinakaran & 3 Ors Vs Shri Ramalinga Mills Pvt Ltd & 6 Ors WITH	Mr. Bhagavath Krishnan	Mr. AR Ramanathan R2 Mr. Surya Teja SS Nalla R3 Ms. Priyadarshini Natarajan- R4 Mr. Ashwin Shanbhag R6 Ms. R Moneshaa- R7
6.	Contempt Case (AT) No. 01/2025 in Comp App (AT) (CH) No.82/2022	D Kothai Vs D Senthilkumar & 9 Ors	Mr. C Vigneswaran	Mr. AR Ramanathan R1

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- 1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: (a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person
- 2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "Mentioning-Name".
- 3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- 4. Detailed instructions for joining video conferencing are made available at: https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf
- 5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
- 6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- 7. For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Ms. Anusha KR, Ms. Hemavathy Krishnan and Mr. Ram Prasath B. (044-28880500), or through email on e-mail ID: vcnclatchennai5@gmail.com

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

- 1. Notice Board
- 2. Website: www.nclat.nic.in